NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 104
IA No. 361/JPR/2019
IA No. 284/JPR/2022
CP No. (IB)- 18/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

BASF South East Asia Pvt. Ltd. ... Operational Creditor/Applicant

Versus

Prayag Polytech Pvt. Ltd. ... Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Financial Creditor	:	None appeared
For the Corporate Debtor	:	Virendra Ganda, Sr. Adv. Vipul Ganda, Adv. Ayandeb Mitra, Adv. Avnika Mishra, Adv.

ORDER

None appears for the Petitioner. Mr. Virendra Ganda, Sr. Adv. appearing on behalf of the Respondent. Mr. Virendra Ganda, Sr. Adv. seeks to file an affidavit with regard to subsequent events. Copy of the affidavit be furnished to the learned counsel for the Petitioner. Response, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the matter on 17.09.2024.

Sd/-
(Rajeev Mehrotra)
Technical Member

Sd/-
(Deep Chandra Joshi)
Judicial Member

July 23, 2024

GJ